GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO. 109 TO BE ANSWERED ON 29.11.2021

SKILL LOAN SCHEME

†109. SHRI VIJAY BAGHEL:

SHRI SUNIL KUMAR SONI:

SHRI ARUN SAO:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Skill Loan Scheme was launched in July 2015 and if so, the status thereof till date:
- (b) the total number of persons in the country, who have benefitted from this scheme;
- (c) the State-wise details thereof including Chhattisgarh; and
- (d) the district-wise details of Chhattisgarh State including Lok Sabha Constituencies of Durg and Bilaspur?

ANSWER

THE MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN)

- (a) The Government of India had launched Skill Loan Scheme on 15th July, 2015 to provide loan facility to aspirants wanting to do skill development courses aligned to National Skill Qualification Framework (NSQF). Any Indian National who has secured admission in a course run by Industrial Training Institutes (ITIs), Polytechnics or in a school recognised by Central or State education Boards or in a college affiliated to recognised university, training partners affiliated to National Skill Development Corporation (NSDC), Sector Skill Councils, State Skill Mission, State Skill Corporation, etc. can avail loan for the purpose. Amount of loan varies from Rs. 5,000 to Rs. 150, 000/- depending on the course and has a repayment period of 3 to 7 years.
- (b) Under the Scheme, as on 31.10.2021, 6018 persons have been benefitted.
- (c) The State-wise and Union Territory-wise details of number of beneficiaries and amount sanctioned under the scheme are given at **Annexure I.**
- (d) The district-wise details of number of beneficiaries and amount sanctioned in the State of Chhattisgarh under the scheme are given at **Annexure II.**

Annexure referred to in reply to LS USQ No. 109 to be answered on 29.11.2021 regarding 'SKILL LOAN SCHEME'

State Wise and Union Territory (UT) wise details of number of beneficiaries and amount sanctioned under the Skill Loan Scheme as on 31.10.2021.

S.No.	States/UTs Name	Number of Beneficiaries	Sanctioned Amount (Rs. In Lakh)
1	Andhra Pradesh	111	126.98
2	Assam	129	149.75
3	Bihar	57	73.05
4	Chandigarh	14	16.27
5	Chhattisgarh	90	71.64
6	Dadra and Nagar Haveli	2	2.64
7	Daman and Diu	1	1.50
8	Delhi	164	181.65
9	Goa	53	68.50
10	Gujarat	222	305.66
11	Haryana	202	264.02
12	Himachal Pradesh	49	46.85
13	Jammu and Kashmir	26	36.18
14	Jharkhand	75	80.85
15	Karnataka	460	467.00
16	Kerala	1533	1,755.54
17	Madhya Pradesh	203	206.45
18	Maharashtra	815	929.65
19	Meghalaya	36	36.69
20	Mizoram	3	2.58
21	Nagaland	4	5.12
22	Odisha	54	63.23
23	Puducherry	7	7.64
24	Punjab	287	368.32
25	Rajasthan	81	100.23
26	Sikkim	2	2.80
27	Tamil Nadu	292	264.26
28	Tripura	1	0.80
29	Uttar Pradesh	215	218.94
30	Uttarakhand	50	62.45
31	West Bengal	780	519.85
	Grand Total	6018	6,437.13

The district-wise details of number of beneficiaries and amount sanctioned in the State of Chhattisgarh under the Skill Loan Scheme as on 31.10.2021.

S.No.	Districts Name	Number of beneficiaries	SanctionedAmount (Rs. In Lakh)
1	Balod	1	0.42
2	Balrampur	2	1.39
3	Bijapur	1	1.20
4	Bilaspur	18	12.67
5	Dhamtari	1	1.50
6	Durg	34	22.12
7	Janjgir - Champa	5	3.75
8	Kabeerdham	1	1.50
	(Kawardha)		
9	Kondagaon	1	1.50
10	Korba	3	3.24
11	Koriya	1	1.50
12	Mahasamund	1	1.50
13	Raigarh	8	5.21
14	Raipur	5	6.94
15	Rajnandgaon	5	3.56
16	Surguja	3	3.64
Grand Total		90	71.64
